

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

12. M.A. 3578/2019  
IN  
C.P.(IB) -3863(MB)/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **03.02.2021**

NAME OF THE PARTIES: Goa Auto Accessories Ltd.

SECTION 10 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

The matter is taken up through virtual hearing.

**M.A. 3578/2019**

Adv. Aakanth Nair is appearing for the applicant is present. None appeared for the liquidator.

Counsel for the applicant requested for time. The petitioner is directed to inform the liquidator about the next date of hearing. List this matter on 10.03.2021.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)